

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-505/2015
in
OA-1305/2013

New Delhi this the 17th day of February, 2016.

Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Shri R. K. Dabas, aged about 65 years,
S/o Shri Bhim Singh,
R/o H. No. 90, Majara Dabas,
Delhi-110081. Petitioner

Versus

1. Shri Kewal Kumar Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, I.P. Estates,
New Delhi.
2. Ms. Anita Setia,
Director,
State Council of Educational Research & Training,
Varun Marg, Defence Colony,
New Delhi – 110024. Respondents
(By Advocate: Mr. N.K. Singh for Ms. Avnish Ahlawat)

Order (Oral)

Mr. A.K. Bhardwaj, Member (J)

The OA No. 1305/2013 was disposed of on 07.08.2014 with a direction to respondent to pay interest to the applicant on the delayed payment of gratuity as well as the leave encashment from 01.10.2007 till the actual payment of the amount of such payment

Para 14 of the order reads thus:

"14. For the aforesaid reasons, and in view of the law laid down by the Hon'ble Apex Court, referred above, the OA is allowed and the respondents are directed to pay interest to the applicant on the delayed payment of Gratuity and also on the entire leave encashment from 01.10.2007 till the actual date of payment, however, in the circumstances, at the GPF rate of interest, within three months from the date of receipt of a copy of this order. No order as to costs."

2. Mr. N.K. Singh, learned proxy counsel appearing for the respondents referred to letter dated 06.11.2015 and submitted that the amount of interest, as directed by the Tribunal could be sanctioned for payment to the applicant and further vide communication dated 16.11.2015, the Bank Manager, Canara Bank was requested to make the payment of amount of Rs. 1,76,789/- through NEFT as per the details mentioned in the letter.

3. In view of the aforementioned, we are satisfied that there is no wilful disobedience of the order passed in the OA No. 1305/2013. The CP stands disposed of. Notices issued are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(A.K. Bhardwaj)
Member (J)

/ns/